

before we rise today may be two or maybe three, if one more is added. So, the time allotted for one item is one hour and for another item is one more hour.

SHRI ATAL BIHJARI VAJPAYEE: What is the third item, Sir,

MR. SPEAKER: Third item we have to decide upon. So, may I request that this matter also should be completed?

Now Matters Under Rule 377. I would not like it to be taken up at the end because four or five Members have to sit for the whole day. That is not proper. So, I am taking it up now.

13.27 hrs.

MATTERS UNDER RULE 377

- (i) **Need to provide adequate assistance to the Government of Madhya Pradesh to control Cholera and gastroenteritis in Vilaspur district**

[*Translation*]

SHRI KHELAN RAM JANGDE (Vilaspur): Cholera and gastroenteritis have broken out in epidemic form in vilaspur district (Madhya Pradesh). The State Government is unable to take appropriate steps to check these diseases due to paucity of resources. I request that Government of India should conduct a survey to assess the exact position there and make arrangements for providing grants, for medicines so that people of that district may get rid of cholera and gastroenteritis.

13.28 hrs.

[MR. DEPUTY-SPEAKER *In The Chair*]

- (ii) **Need to issue a commemorative stamp in memory of Rani Chennema of Kittur**

SHRI C.P. MUDALA GIRIYAPPA (Chitradurga): Sir, in view of declaration by

SAARC to celebrate this year as 'International Women's Year', it has become imperative to throw light on the history of women of the past and instill moral courage into those who are coming up in various fields of life in the present. Woman is not weak. She never lags behind in any adventure. Besides, she has excelled men in many fields. One such example before us is the daring story of immortal Rani Channamma of Kittur, whose exhibition of valour and sacrifice for the attainment and preservation of freedom is ever praiseworthy. Rani Channamma, who sowed the seeds of freedom and subjected the British to a great humiliation by defeating them for the first time as back as in 1824 has been undoubtedly a venerable lady of the nation. She is the fountain head of inspiration behind the "Women's Dal" being celebrated every year on 23rd October.

Channamma, who has been like the star of the dawn heralding the Indian freedom, is one among a few memorable freedom fighters of India.

Though a postage stamp was issued a few years ago, it will certainly be in the fitness in the present context if a colourful postage stamp in her memory is issued for the second time.

I request the hon. Minister of Communications to issue the stamp on 2nd February, 1992, which is the 163rd anniversary of Rani Chennamma of Kittur.

- (iii) **Need to exempt farmers of Rajasthan from payment of loans taken by Indira Gandhi Nahar Project Authority on their behalf**

SHRIMATI VASUNDHARA RAJE (Jhalawar): Sir, The line water courses are being constructed since 1974 by the project authority on behalf of the cultivators in the Indira Gandhi Nahar Project and Chambal areas. While in some cases the loans were directly advanced to the cultivators by the commercial banks, in majority of cases, the Rajasthan Land Development Corporation has taken loans on behalf of the cultivators. The farmers are required to repay these